

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1305/2018

MAQSOOD AHMAD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

SLP(Crl) No. 487-488/2019 (II)

Date : 11-02-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Uday Ram Bokadia, Adv.
Mr. Rakesh Kumar Khare, Adv.
Mr. Sonal Jain, AOR

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Crl) No. 487-488/2019

Service is complete on the sole respondent but none has entered appearance.

Criminal Appeal No. 1305/2018

Sole respondent is duly represented.

Original records have been received.

Being criminal matters, Registry to process the above-mentioned matters for listing before the Hon'ble Court, as per rules. In the meantime, parties may file additional documents.

ANIL LAXMAN PANSARE
Registrar